

ITEM NO.9

REGISTRAR COURT. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 9590/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date : 03/02/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhinav Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity of three weeks is granted for curing
the defects in the application for substitution.

List again on 30.3.2016.

(PAWAN DEV KOTWAL)
Registrar